

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH



No. OA 350/1565/2015

Date of order : 3.1.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

SRIRAM YADAV
S/o Late Gangadin Yadav,
Working as Tractor Driver under the
Administrative Commandant for
Station Cadre, Station Mukhyalaya,
Station Headquarters, Binnaguri,
R/o Qtr. No.4/R/17-480, South Zone,
Binnaguri, PO - Binnaguri Cantonment,
Dist. - Jalpaiguri,
Pin - 900289 C/O 99 APO.

...APPLICANT

VERSUS

1. Union of India, service through
The Secretary,
Ministry of Defence,
Dept. of Defence ProductiOn,
South Block,
New Delhi - 110011.
2. General Officer,
Commanding-in-Chief,
Eastern Command,
Fort William,
Kolkata - 700021.
3. Brigadier Administration,
Eastern Command,
Fort William,
Kolkata - 700021.
4. Principal Controller of Defence Accounts (Officer)
Golibar Maidan,
Pune - 411001.
5. Administration Commandant,
Station Mukhyalaya, Binnaguri
C/O 99 APO, Dist.- Darjeeling,
West Bengal,
Pin - 900289.
6. Controller of Defence Accounts,
Rajendra Path,
Patna - 800019
7. Additional CDA,
Zonal Office,
Sevak Road,
Siliguri, Dist. - Darjeeling,
Pin - 734001.

RESPONDENTS.

For the applicant : Mr.B.R.Das, counsel

For the respondents: Mr.P.N.Sharma, counsel

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

Heard Mr.B.R.Das, Id. Counsel appearing for the applicant and Mr.P.N.Sharma, Id. Counsel appearing for the respondents.

2. This OA has been filed by the applicant under Section 19 of the A.T. Act, 1985 being aggrieved by non-consideration of representations in regard to erroneous grant of ACP/MACP upgradation benefits including non-consideration of 3rd financial upgradation under the MACP w.e.f. 1.3.2013 in PB-2 i.e. Rs.9300-34,800, GP Rs.4200.

3. Both the Id. Counsels have submitted that the applicant has got the reliefs.

4 In view of the above the OA is disposed of as becoming infructuous. No costs.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(MANJULA DAS),
JUDICIAL MEMBER

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